

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.333/2004

Friday this the 21st day of July 2006.

CORAM:

HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

G.Saji,
Part-time Sweeper-cum-Scavenger,
Kalluvathukkal P.O.,
Kollam District. Applicant

(By Advocate Shri Thomas Mathew)

V_S.

1. Senior Superintendent of Post Offices,
Quilon Division, Quilon.
2. Chief Postmaster General,
Kerala Circle, Trivandrum.
3. Director General,
Department of Posts, New Delhi.
4. Union of India, represented by
its Secretary, Department of Posts.
New Delhi. Respondents

(By Advocate Smt. Aysha Youseff, ACGSC)

The application having been heard on 21.7.2006
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER

When the matter came up before the Bench, learned counsel for the applicant submitted that the applicant does not wish to press the O.A. Hence, the O.A. is dismissed as not pressed. No costs.

Dated the 21st July, 2006.

~~N. RAMAKRISHNAN~~
ADMINISTRATIVE MEMBER

K.B.S.RAJAN
JUDICIAL MEMBER